

- (b) if so, the details thereof;
- (c) whether the concerned department has been found involved in corruption in this regard;
- (d) if so, the number of guilty persons nabbed till now and the action taken against them; and
- (e) the steps being taken by Government to remove fear from the heart of people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There are certain reports in media about alleged sale of adulterated milk containing urea, low grade oil and detergent in some parts of the National Capital Region.

(c) and (d) There is no reports of involvement of any Government official in this regard.

(e) The Central, Government has already issued instructions to the Food (Health) Authorities of the States/UTs who are responsible for implementation of Prevention of Food Adulteration Act, 1954 and Rules 1955 in their State/UT to keep a strict vigil on quality of milk and milk products and take necessary preventive action under the provision of the PFA Act, 1954 and Rules, 1955 made thereunder.

Health Insurance

1585. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that only 10 per cent people in our country have been insured in terms of health;
- (b) if so, the reasons for such low percentage; and
- (c) the steps being taken to achieve higher percentage, State-wise especially in Andhra Pradesh?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No. The Health Insurance and other organized forms of payment for Health Services, including ESIS, CGHS and other such employer Schemes of Defence, Railways, PSUs etc. presently reach over 15% of the population in the country and is growing at a rapid pace, especially due to schemes like AarogyaSri and Rashtriya Swasthya Bima Yojana (RSBY) of Ministry of Labour which covers a large number of BPL families.

(c) Rashtriya Swasthya Bima Yojana of Ministry of Labour is being implemented in 21 States and statement is at the website of RSBY at www.rsby.in.

Andhra Pradesh has already covered over 18 million BPL households under the AarogyaSri Health Insurance Scheme.

Procurement of medicines under NRHM

1586. PROF. ALKA BALRAM KSHATR1YA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the policy for procurement of medicines under the National Rural Health Mission scheme;
- (b) whether Government is aware that the restriction of turn over clause has stopped the competitiveness of small scale units; and
- (c) if so, what is the comparative prices of medicines procured under the National Rural Health Mission scheme, year-wise till date?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Funds are released to States and Union Territories by National Rural Health Mission (NRHM) for procurement of medicines. The States and Union Territories make procurement of medicines as per their existing procurement policy.

- (b) No.
- (c) Does not arise.

Pictorial warning on tobacco packets

1587. SHRIMATI T. RATNA BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is implementing the pictorial warning on tobacco packs strictly;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The Government of India has notified "the Cigarettes and other Tobacco Products (Packaging and Labeling) Rules, 2008" *vide* GSR No. 182 dated 15th March, 2008. These rules came into force from 31st May, 2009. As per these Rules, every package of cigarette or any other tobacco product manufactured after 31st May, 2009 in the country shall have the specified health warning, as specified in the said rule. Letter at the level of Secretary/Joint Secretary have been sent to excise, customs and Health officials concerned for strict compliance of aforesaid Rule.

- (c) Does not arise.

Health mission for people of urban slums

1588. SHRIMATI HEMA MALINI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is considering to improve and monitor the health mission of around 22 crore people living urban slums in around 429 cities;
- (b) if so, the details thereof; and
- (c) by when the people of slums will feel the improved condition?